

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 16800/2021

(Arising out of impugned final judgment and order dated 14-09-2020 in WPS No. 2227/2020 passed by the High Court Of Chhatisgarh At Bilaspur)

KRIPANAND BHARTI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 136772/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 04-09-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Ms. Rupali Samuel, Adv.(N/P)
Ms. Disha Wadekar, Adv.(N/P)
Mr. Shashank Singh, AOR(N/P)
Mr. Akash Alex, Adv. (N/P)

For Respondent(s)

The Court made the following
O R D E R

None appears for the parties when the matter
is called on.

List after four weeks.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR